

Contempt Petition No. 330/00078/2015

In
Original Application No. 591 of 2011

Allahabad this the 02nd day of August, 2021

Hon'ble Mrs. Justice Vijay Lakshmi, Member- J Hon'ble Mr. Devendra Chaudhry, Member- A

- 1. Rakesh Kumar Singh aged about 47 years son of Shri Jagat Bahadur Singh present working as Loco Pilot Goods, E.C. Railway, Chopan r/o 235/A, Hill Colony, Chopan, District Sonebhadra, U.P.
- 2. Subhash Kumar aged about 46 years son of Sri Ram Dayal presently working as Loco Pilot Pass., E.C. Railway, Singrauli r/o 54-B, Railway Loco Colony, Morwa, Singrauli.
- 3. Tulsi Nayak, aged about s/o Late Etwari Nayak, presently working as Loco Pilot Pass, under Sr. DEE Dhanbad, r/o 415 Type II Tatuitalla, Railway Colony, Dhanbad.

Petitioners

By Advocate: Mr. Sudama Ram

<u>Vs.</u>

- 1. Shri A.K. Mittal, General Manager, East Central Railway, Hajipur (Bihar).
- 2. Shri B.B. Singh, Divisional Railway Manager, East Central Railway, Dhanbad (Jharkhand).
- 3. Shri Manoj Kumar, Sr. Divisional Personnel Manager, East Central Railway, Dhanbad (Jharkhand).

Respondents

By Advocate: Mr. Sanjay Kumar Ray

ORDER

<u>Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member- J</u>
Shri Anand Kumar, holding brief of Shri Sudama Ram, Id.

counsel for the petitioners and Shri Sanjay Kumar Ray, Id.

counsel for the respondents, both are present in court.

2. Ld. counsel for the respondents submits that the order,

in respect of which this contempt petition is pending, has been

quashed by the Hon'ble High Court in Writ Petition No.

1617/2016 and the matter has been remanded back to this

Tribunal to take a fresh decision. Therefore, the contempt

proceedings are liable to be closed.

3. Ld. counsel for the petitioners has not disputed the

aforesaid submission of ld. counsel for the respondents.

4. In view of the above, the proceedings in the present

contempt petition are closed and notices are discharged.

6. Let, the O.A. No. 591/2011 be listed on 20.08.2021 for

hearing.

7. Hon'ble Mr. Devendra Chaudhry, Member (A) has

consented to this order through virtual conferencing.

(Devendra Chaudhry) Member – A (Justice Vijay Lakshmi) Member- J

/M.M/